

31.01.1997 and an amount of about Rs. 910 crores has been awarded as compensation. However, to give an opportunity to those persons who may not have filed their claims during the period 1985 to 1989, a notification under Section 4 of the Bhopal Gas Leak Disaster (Registration and Processing of Claims) Scheme, 1985 was issued in December, 1996 inviting applications for claims. Another about 4 lakh compensation claims have been received during the 60 days notified period. All the compensation claim cases are being processed in accordance with the provisions of the Bhopal Gas Leak Disaster (Registration and Processing of Claims) Scheme, 1985.

[English]

#### Procurement of Paddy

2569. DR. MURLI MANOHAR JOSHI : Will the Minister of FOOD be pleased to state :

(a) the total quantity of paddy procured in 1994-95, 1995-96, and 1996-97, state-wise; and

(b) the procurement and Issue prices of paddy and rice in the said period per quintal alongwith the average market Prices for the same years?

THE MINISTER OF FOOD AND MINISTER OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (SHRI DEVENDRA PRASAD YADAV) : (a) and (b) Information is being collected and will be laid on the Table of the House.

[Translation]

#### Bauxite Mining in Bihar

2570. SHRI MAHABIR LAL BISHVAKARMA :  
SHRI DHIRENDRA AGRAWAL :

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government are aware that indiscriminate mining of Bauxite is causing pollution as a result of which diseases are spreading in Palamau district of South Bihar;

(b) if so, the details thereof; and

(c) the action proposed to be taken in this regard?

THE MINISTER OF STATE OF THE MINISTRY ENVIRONMENT AND FORESTS (PROF. SAIFUDDIN SOZ) : (a) to (c) A number of Bauxite mines are operating in Palamau district of South Bihar. However, there is no conclusive scientific report on spreading of diseases attributable to pollution from Bauxite mines. The mines operating in this area have taken consent from the Bihar State Pollution Control Board. These mines are also submitting reports on ambient air quality, mines reclamation and tree plantation to the Bihar State Pollution Control Board.

[English]

#### Soil and Water Conservation

2571. SHRI T. GOVINDAN : Will the Minister of AGRICULTURE be pleased to state ;

(a) whether the Government have received any project for approval from Kerala in regard to the Soil and Water conservation measures to be taken in the catchment areas of Kabini river;

(b) if so, the details thereof; and

(c) the present position of the project?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) to (c) Yes Sir, A proposal covering an area of 1.92 lakh ha. has been received from the State Government of Kerala for inclusion in the Centrally Sponsored Scheme namely Soil conservation in the catchments of River Valley Projects (RVP). The proposal would be considered for inclusion during the IXth Plan period in the light of guidelines and parameters in this regard by duly constituted committee at appropriate time.

[Translation]

#### Supply of Urea to States

2572. SHRI PUNNU LAL MOHLE : Will the Minister of AGRICULTURE be pleased to state :

(a) the quantity of Urea supplied to the States by the Union Government alongwith the details thereof, state-wise;

(b) whether the farmers have to purchase fertilizers in black market due to non supply of the same to the States on time;

(c) if so, the number of persons found quality for the black-marketing the fertilizers in Madhya Pradesh and the number of persons punished in this regard; and

(d) whether the Government are taking measures to ensure that fertilizers are made available to the farmers on time?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) Statement indicating Statewise supply of urea during Rabi 1996-97 i.e. upto 31.1.1997, is enclosed.

(b) and (c) No specific and verifiable case, regarding urea being sold in black market, has been reported.

No complaint has been received from Madhya Pradesh in this Ministry. However, some complaints regarding blackmarketing in DAP were received from Rajasthan. The said complaints were forwarded to the State Government for taking necessary action.